

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 117  
**(IB)-834(PB)/2020**

**IN THE MATTER OF:**

Core Buildwell Pvt Ltd

...

Applicant/Petitioner

Vs

New India City Devlopers Pvt Ltd.

...

Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 16.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: -

For the Respondent

: Mr. Abhishek Anand, Mr. Pathi Choudhury, Advs.

**ORDER**

At request of the petitioner counsel, this company petition is hereby dismissed as withdrawn.

Sdl-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sdl-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**